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Title: Introduction of Companies (Amendment) Bill, 2013

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):  
Madam Speaker, I beg to move for leave to introduce a Bill to amend the Companies Act, 2013.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Companies Act, 2013."

*The motion was adopted.*

SHRI ARUN JAITLEY: Madam Speaker, I introduce the Bill.

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**12.17 hrs.**

**STATUTORY RESOLUTION RE: DISAPPROVAL OF COAL MINES (SPECIAL PROVISIONS) ORDINANCE, 2014**

**AND**

**COAL MINES (SPECIAL PROVISIONS) BILL, 2014"Contd.**